

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/2016
NAME OF THE PETITIONER(S) : Sreeram Sarath & another
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) NAREEN KUMAR muthian
G.V. MOHAN KUMAR

Counsel for Respondents

G.V. Mohan

2) Initial
For K. Gautham Kumar

Counsel for Petitioners

Initial

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions in relation to the objections to the report of the valuer. Time is enlarged at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)